IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Appeal No. 9 of 2013

Central Coalfields Limited … Appellant

Versus

M/s Ranital Transport …. Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Gulam Mustafa, Advocate
For the Respondent : Mr. Sumeet Gadodia, Advocate

Order No.10 Dated- 29.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal after two weeks.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/